

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SHRADHA AGENCIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHRADHA AGENCIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23/03/1996
3.	Authority under which corporate debtor is incorporated / registered	ROC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB1996PTC078810
5.	Address of the registered office and principal office (if any) of corporate debtor	22 MOULANA ABUL KALAM AZAD ROAD OPP. A. C. MARKET HOWRAH WB 711101 IN
6.	Insolvency commencement date in respect of corporate debtor	13/04/2023
7.	Estimated date of closure of insolvency resolution process	10/10/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Siddhartha Mukhopadhyay Registration No. – IBBI/IPA-003/IPA-ICAI- N-00222/2019-2020/12638
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 8 - 304, Elita Garden Vista, New Town ,Kolkata,West Bengal ,700135 Email Id - saptarshi2307@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	AAA Insolvency Professionals LLP, Kolkata Office- Mousumi Co. Op. Housing Society, 15B, Ballygunge Circular Road, Kolkata- 700019 Email Id - shradhaagencies.ip@gmail.com
11.	Last date for submission of claims	27/04/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shradha Agencies Private Limited on 13/04/2023.

The creditors of Shradha Agencies Private Limited are hereby called upon to submit their claims with proof on or before 27/04/2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Siddhartha Mukherjee

Registration No. **IBBI/IPA-003/IPA-ICAI- N-00222/2019-2020/12638**

AFA Certification no. **AA3/12638/02/151123/300762** Valid Up to 15th November 2023

Date: 15.04.2023

Place : Kolkata